

norities. The document also recommends that necessary support services should be provided to relieve women to secure the benefits of education. The document further suggest that the content and process of education, including course content, learning activities, evaluation, and teacher education, should be revamped with a view to making education an instrument of women's equality.

(c) The National Policy on Education, 1986 is to be reviewed. The study will, *inter alia*, be placed before the Committee to be set up for this purpose.

Smuggling of Ivory in Karnataka

7762. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether smuggling of Ivory is going on unabated in Karnataka State despite the total ban imposed:

(b) the number of cases that have come to the notice of the Central Government; and

(c) the details of steps proposed to be taken to curb smuggling of Ivory from Karnataka Forests?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUFRAY): (a) and (b). According to the information received from State Government, during 1989-90, 2 cases of smuggling of ivory have been detected by Karnataka Forest Department:

(c) Steps taken by Government to curb the smuggling of ivory from Karnataka include:

- (i) Coordination between the Chief Wildlife Wardens of

Karnataka, Kerala and Tamil Nadu by regular meetings and exchange of information on poaching of elephants and illegal trade in ivory.

- (ii) Police cell has been created under forest department of Karnataka State for control of the poaching and smuggling of ivory.
- (iii) The existing staff engaged in antipoaching activities has been strengthened. For this purpose tribal trackers have also been engaged.
- (iv) Improvement in the communication system with the help of telephone and wireless network has been arranged.
- (v) Patrol Guards are being suitably armed.
- (vi) A new centrally sponsored scheme viz. "Control of poaching and illegal trade in wildlife", is being implemented.
- (vii) The Wild Life (Protection) Amendment Act, 1986 has imposed a total ban on trade and manufacture of articles of Indian ivory.

Afforestation in Dhanbad, Bihar

7763. SHRI A.K. ROY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the area under forest in Dhanbad district of Bihar;

(b) the amount sanctioned in the Seventh Five Year Plan for afforestation in the